

Central Administrative Tribunal
Calcutta Bench

TA No. 120 of 1996

Present : Hon'ble Dr. B.C. Sarma, Administrative Member
Hon'ble Mr. D. Purkayastha, Judicial Member

T.K. Das

.... Applicant

Vs.

The State of West Bengal & Ors. Respondents

For the Applicant : None

For the Respondents : Mr. R.N. Das, I'd.Counsel

Heard on : 9-2-1998

Date of Order : 9-2-1998

O R D E R

When the matter was called for the second time at 4.15 p.m. none appears for the applicant. The applicant himself was also not present. We find that a notice was issued under Registered Post to both the parties on 16-9-97 intimating the next date of hearing. But despite that none appears for the applicant on several occasions. We are, therefore, satisfied that the applicant is no longer interested in pursuing this matter. The application is, therefore, dismissed for default. Mr. R.N. Das, I'd.Counsel appears for the respondents.

(D. Purkayastha)
Member(J)

(Dr. B.C. Sarma)
Member(A)